

// COMMERCIAL TAXES DEPARTMENT //

From:

Thiru.N.Moorthy,BSc.,
Assistant Commissioner(ST),
Hosur(North)-I, Assessment Circle,
Commercial Taxes Department
2nd Floor, seethe Ram Nagar Meadu
Hosur – 635 109.
Telephone: 04344-242237
Mail Id: ac.hosurnorth1@ctd.tn.gov.in..

To

Mr.Venkataraman Jayagopal,
E-003, Victoria Haven,
Patel Ram Reddy Road,
Domlur 1st Stage, Bangalore-560 071.
Email Id: cirp.indicarb@gmail.com.

Roc.No. 2579/1997/A3 Dated : 07.02.2023

Dear Sir,

- Sub :** Commercial Taxes Department – Salem Division – Dharmapuri CT District -Office of the Assistant Commissioner(ST),Hosur (North)-I - **Tvl. Indicarb Limited, Hosur** Register dealer under CST Act – Corporate Debtor - CIRP and appointment of Interim Resolution Professional – received – Sales tax Dues of the company - claim in Form B filed – regarding.
- Ref :** Public Announcement, Dated.28.01.2023 by
Mr. Venkataraman Jayagopal,(IRP) IBBI/IPA-002/IP-N00574/2017-18/11741.

Tvl. Indicarb Limited, Hosur, Manufacturer of Carbide Tips at Plot No.63, Sipcot Industries Complex, Hosur 635 126 were registered dealers in this office with TIN: CST.No: 446673.

Arrears have accrued under CST Act '1956 in this office for the period from 1991-92 to 1993-94 & 1995-96 under CST Act 1956. Hence the tax arrears along with interest (accrued from the due date of payment to till date @24%p.a.) relating to Tvl. Indicarb Limited, Hosur (Corporate Debtor) for the period from 1991-92 to 1993-94 & 1995-96 under CST Act 1956 in the circle of the Assistant Commissioner(ST), Hosur (North)-I, Hosur as on 05.01.2023 is appended as follows;

Sl. No.	Description of Arrears	Tax due (Rs.)	Penalty (Rs.)	Interest (Rs.)	Total (Rs.)
1.	Arrears from 1991-92 to 1993-94 & 1995-96 (CST Assessment dues)	2,12,32,838	3,16,61,025	7,38,05,345	12,66,99,208
	Total	2,12,32,838	3,16,61,025	7,38,05,345	12,66,99,208

The claim in form B is enclosed herewith along with the proof of claim. I request to acknowledge the receipt of the claim and connected documents and you are also requested to intimate further developments to this office regarding this case.

Enclosures:

1. Form-B Claim.
2. Declaration.
3. Assessment order copy for CST arrears from 1991-92 to 1993-94 & 1995-96.
4. Year wise statement along with interest calculation.

Assistant Commissioner(ST)
Hosur (North)-1

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07-02-2013

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07-02-2013

Copy submitted to

1. The Principal Secretary/Commissioner of Commercial Taxes, Chennai-05.
2. The Joint Commissioner (ST), Salem.
3. The Deputy Commissioner (ST), Dharmapuri for favour of kind information.